GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE CLA, A-WING, I.P.BHAWAN, I.P.ESTATE, NEW DELHI - 110002

F.No. 001/UDC-Deputation/2023-24/CLA-Admn / 778

Dated 01-01-2024

VACANCY CIRCULAR

SUB: Filling up of the posts of Upper Division Clerk (UDC) on deputation basis in the Zonal Office of the DGFT at New Delhi and in the various Regional Authorities of the DGFT in the Northern Zone-reg.

The Directorate General of Foreign Trade (DGFT), with its Headquarters in Vanijya Bhawan, New Delhi, is an attached Office of the Department of Commerce, Ministry of Commerce & Industry. While the DGFT Hqrs. is essentially responsible for formulating the Foreign Trade Policy and responding to the policy challenges from time to time, the implementation of the Foreign Trade Policy, including outreach with the exporters is done through the field offices-DGFT Regional Authorities. The Regional Authorities are divided into four Zones, for administrative coordination, namely, East, West, North and South. The RAs in Kolkata, Mumbai, Delhi and Chennai have respectively been designated as the Zonal Offices for Eastern, Western, Northern and Southern Zones.

2. Applications are invited from suitable candidates working in Central Government offices for appointment to the post of Upper Division Clerk (UDC), on deputation basis, in the Zonal Office of the DGFT at CLA, New Delhi and in the various Regional Authorities of the DGFT in the Northern Zone viz., Ludhiana, Kanpur, Varanasi, Panipat, Jaipur, Srinagar and Jammu. The official appointed on deputation can be posted to any office in the North Zone in case of administrative exigency.

3. Qualification/experience and service conditions required for appointment to the post are given below:

1.	Name of the post	UPPER DIVISION CLERK ((UDC)		
2.	Details of the number of	Name of the Regional Authority of the DGFT	Number of vacancies	Place of posting	
	vacancies and	Zonal Office, CLA, New Delhi	34	New Delhi	
	place of posting	Regional Authority, Ludhiana	8	Ludhiana	
		Regional Authority, Kanpur	02	Kanpur	
		Regional Authority, Jaipur	04	Jaipur	
		Regional Authority, Varanasi	03	Varanasi	
		Regional Authority, Panipat	02	Panipat	
		Regional Authority, Jammu	02	Jammu	
		Regional Authority, Srinagar	01	Srinagar	
3.	Scale of pay	Pay Level-4 in the Pay Matrix (Rs. 25500-81100)		
4.	Mode of recruitment	By Deputation			
5.	Eligibility	From amongst officials working in the Central Government-holding:- a) Analogous posts on regular basis; or b) Lower Division Clerk or equivalent with 5 years regular service in the grade.			
6.	Age restriction	The maximum age of the appli closing date of the receipt of		ceed 56 years on the	

- 4. The selected candidates will be appointed on deputation basis and the period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government which shall ordinarily not exceed 3 (three) years.
- 5. The general terms of deputation shall be regulated in accordance with the Department of Personal and Training's O.M. No. 6/8/2009-Estt.(Pay-II) dated 17.06.2010 as amended from time to time.
- 6. The departmental Officials in the feeder grade who are in the direct line for promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

- The applications (in the prescribed application form at Annexure-I) of the willing and eligible candidates, who could be spared immediately, may be forwarded by the Parent Departments/ Cadre Controlling Authorities of the applicants along with the certification given in Annexure- II. The duly filled in applications along with copy of the vigilance clearance and details of major/minor penalty (Annexure III) and attested photocopies of APAR's for the last five years, should be sent through the proper channel to the Zonal Additional DGFT, Office of The Additional Director General of Foreign Trade, (CLA), A Wing, Indraprastha Bhawan, I.P. Estate, New Delhi-110002, on or before two months from the date of advertisement 05.30 P.M. Incomplete applications shall be rejected without any further correspondence.
- The applicant should clearly indicate the service particulars, experience, educational qualifications and place of posting for which deputation has been applied, in the prescribed format at Annexure-1.
- Only applications submitted through the proper channel will be considered. While forwarding the application, the Cadre Controlling Authorities /Parent Departments of the applicants shall issue the necessary Vigilance Clearance and a certificate that no disciplinary case is either pending or being contemplated against him/her along with details of major/minor penalty imposed during the last 10 years, if any (Annexure III).

Joint Director General of Foreign Trade For Additional Director General of Foreign Trade Phone Number: 011-23379117

e-mail: cladelhi-dgft@nic.in

To,

- 1. The Directorate General of Foreign Trade, Udyog Bhawan, New Delhi.
- 2. HRD-II Section, Directorate General of Foreign Trade, Udyog Bhawan, New Delhi.
- 3. All Regional Authorities of DGFT.
- 4. All Ministries/Departments of Government of India.
- 5. Notice Board/Website/Hindi Section.

APPICATION FORM (PROFORMA)

Affix latest passport size photograph

I.	APPLICATION FOR THE P	OST OF UPPER D	IVISION CLERK (UDC).
II.	PLACE(S) OF POSTING AP	PLIED FOR IN OI	RDER OF PREFERNCE;
	1		
III.	DETAILS;		
1.	Name of the Official		· · · · · · · · · · · · · · · · · · ·
		Male □	Female □
2.	Address		
3.	Present Designation		
4.	Category SC/ST/OBC/UR		
5.	Present Office Address and Telephone number		
6.	Age and Date of Birth (in Christian era)		
7.	Date of entry into service		an ^c
8.	Date of retirement under		
	Central Government rules		
9.	Education qualifications		
10.	Qualification details	Year of passing	Percentage of mark/Grade
	a) .		
	b)		*
	c)		
	d)		
	e)		
11.	Details of Employment in chron	ological order:	

	Office /institution	Post held from	Period .	и 	Revised pay (7 th	Nature of dutie	
			from	to	CPC)	(attach separati	
						require	
10							
12.	Nature of presen (Adhoc/ Tempor probationer/ perr	ary/					
	a) Whether cadre	or ex-cadre		,			
	b) Date of appoir present post	tment to the					
13.	Present basic pay	and pay level					
14.	In case of present a) The date of init	employment is	hold and				
	a) The date of init	ial	neid on depi	itation ba	asis, please state:		
	appointment						
	b) Period of appoi	ntment on	4				
	deputation						
	c) Name of the pre	esent office/					
\$	belong belong	ich you					
5.	Additional informa	ition if any					
	winch you would be	ke to				2.50	
	mention in support	of your					
	sultability for the n	ost					
	(Enclose a separate	sheet if the					
	space is insufficient	with					
	signature)						
	Complete details of	the cadre		7-	M ^c		
	controlling authority	/ / Parent					
	Department of the c	andidata					
	including full address	ss and					
	telephone number						

IV. The information / details provided by me above are correct and true to the best of my knowledge and no material facts having a bearing on my selection has been suppressed/ withheld.

P	a	C	e	:	
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Date:

Signature of the candidate Address: Mobile No: Email -ID:

CERTIFICATE TO BE FURNISHED BY THE FORWARDING AUTHORITY / PARENT DEPARTMENT / CADRE CONTROLLING AUTHORITY

Certi	fied that the information furnish	ned by Shri/Smt./Kum
	in Annexure- I	are found to be correct and he/she possesses the requisite
eligibility and	experience mentioned in the va	acancy circular
		caricy circular.
Also certified	that:	
(i)	No vigilance case or discipl him/her.	inary case either pending or being contemplated against
(ii)	The integrity of Shri/Smt./ Kudoubt.	m is beyond
(iii)	No major/Minor penalties had (Alternatively, penalty statem III).	ave been imposed on him /her during the last 10 year nent during the last 10 years may be enclosed – Annexure-
(iv)	This department / Organization the official will be relieved improved the control of the control	on/office has no objection that in the event of selection, mediately.
Further, Co enclosed.	pies of APAR's for the last 5 y	rear duly attested on each page & Vigilance Certificate is
Place:		
	a.	
Date:		
Date:		Signature
		Name and Designation of the
		Authorized Officer
		Email ID and Phone Number
		(With office seal)

ANNEXURE-III

VIGILANCE / INTERGRITY CERTIFICATE

beyond doubt.	aw against Shri/Sm	t./Kum			mplated and no o His/ Her Integ	grity
		Sigr	nature			
				(with offi	ice seal)	
		Date	ed:			
	C	ERTIFICATE				
		The first of the second second				
LIST OF P		The first of the second second	NG THE	LAST 10 Y	/EARS	
	PENALTIES IMPO	OSED DURII				
It is certified that n	PENALTIES IMPO	OSED DURII	en impose	ed during th		n
	PENALTIES IMPO	OSED DURII	en impose	ed during th		n
It is certified that not not shri/Smt./Kum. The following Shri/Smt./Kum.	penalty (Major or major/minor	Minor) has be	en impose	ed during th	e last ten years o imposed o	on
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It is certified that not not shri/Smt./Kum. The following Shri/Smt./Kum	penalty (Major or major/minor	Minor) has be	en impose	ed during th	e last ten years o imposed o	on
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It is certified that n Shri/Smt./Kum	penalty (Major or major/minor	Minor) has be	en impose	been	e last ten years o imposed (during th	on
It is certified that not not shri/Smt./Kum. The following Shri/Smt./Kum.	penalty (Major or major/minor	Minor) has be	en impose	ed during th	ie last ten years o imposed o during th	on
It is certified that not not shri/Smt./Kum. The following Shri/Smt./Kum.	penalty (Major or major/minor	Minor) has be	en impose	been Signature (with office	ie last ten years o imposed o during th	on